

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST),  
SAKET COURTS COMPLEX, NEW DELHI.**

**ORDER No. 298 Dated: 9.7.19**


In partial modification of this office earlier Order No. 288 dated 23.04.2019 the following committees of South East District, Saket Courts, New Delhi are re-constituted as under with immediate effect :-

S. No.	Name of the Committee	Name of the Officer	Designated as	Concerned Branch
1	Vigilance Committee	Ms. Renu Bhatnagar, ASJ (Special Fast Track Court) Sh. Gaurav Rao, ASJ-01(POCSO) Sh. Sanjay Sharma - II, ADJ-05 Ms. Vandana Jain, ADJ-07	Chairperson Member Member Member	Vigilance Branch
2.	Witness Protection Committee	District & Sessions Judge (SE), Deputy Commissioner of Police (South District) Deputy Commissioner of Police (South East District) Chief Public Prosecutor, (South East District)	Chairperson Member Member Secretary	
3.	Purchase Committee	Sh. Sanjeev Jain, Judge, Family Court (SE) Sh. Sandeep Yadav, ASJ-02 Ms. Monika Saroha, SCJ-cum-RC Sh. Sudhir Kumar Sirohi, ACJ-cum-CCJ-cum-ARC Sh. Nishant Garg, MM-06, Sh. Amit Badhoni, Accounts Officer Nominee of Finance Department of Govt. of NCT of Delhi (as per norms)	Chairman Member Member Member Member Member	Purchase Cell
4.	Sexual Harassment Committee	Dr. Neera Bharihoke, ASJ-06, Ms. Monika Saroha, SCJ-cum-RC Ms. Rajat Goel, MM-08, Ms. Indu Chopra,  Ms. Arti Batra, PA, PS to Ld. D&SJ (SE) Ms. Swati Banga, JJA	Chairperson Member Member Independent Member Member Member	Administration Branch
5.	Centralized Registry for filling Challans, Chargesheet & other documents filed by the Police.	Ms. Gomati Manocha, ACMM, Sh. Rohit Gullia, MM-01 Ms. Sheetal Chaudhary Pradhan, MM (Mahila Court)-02	Chairperson Member Member	Filing Branch
6.	Arrears Committee	Ms. Renu Bhatnagar, ASJ (Special Fast Track Court) Sh. Vipin Kumar Rai, ADJ-06, Sh. Sudhanshu Kaushik, ASJ-07(POCSO) Sh. Deepak Sehrawat, CMM Ms. Monika Saroha, SCJ-cum-RC	Chairperson Member Member Member Member	Judicial Branch
7.	Staff Training Committee	Sh. Sanjeev Jain, ADJ-04 Sh. Sudhanshu Kaushik, ASJ-07(POCSO) Sh. Deepak Sehrawat, CMM Ms. Gomati Manocha, ACMM	Chairperson Member Member Member	Administration Branch
8.	Staff Grievance Redressal Committee	Sh. Suresh Kumar Gupta, ASJ-04 (Special Judge NDPS) Sh. Sandeep Yadav, ASJ-02, Sh. Naresh Kumar Laka, ADJ-03, Sh. Deepak Sehrawat, CMM, Ms. Monika Saroha, SCJ-cum-RC, Sh. Surender Singh Negi, SJA, Ms. Priya, Personal Assistant	Chairman, Member Member Member Member Member	Administration Branch
9	Budget Estimate Committee	Sh. Sandeep Yadav, ASJ-02 Sh. Gaurav Rao, ASJ-01 (POCSO) Sh. Deepak Sehrawat, CMM, Sh. Amit Badhoni, Accounts Officer	Chairman Member Member Member	Accounts Branch.

## Notes :-

1. The Principal Judge, Family Court, South-East District, Saket Courts Complex, New Delhi shall be Special Invitee in every meeting of Arrears Committee.

2. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South-East).
3. All the decisions taken by each Committee (not chaired by District & Sessions Judge) shall be subject to the approval of the District & Sessions Judge (South-East).
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South-East) by the end of the first week of following month.
5. Whenever required, the Chairman/Chairperson of the Committee(s) shall co-ordinate with the Chairman/Chairperson of other committee(s), so that there is always a proper cohesion.
6. After the decision(s) of the Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer Incharge, through the concerned Branch.

  
(NEENA BANSAL KRISHNA)  
District & Sessions Judge (South-East)  
Saket Court Complex, New Delhi

No.Judl.F.58/Committee/Gaz./D&S/SE/2019/ 13402-13477 New Delhi, Dated: 09/07/19

**Copy forwarded for information and necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All Sr. A.O./AO (Judicial)/Branch Incharge of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
7. PRO, South-East District, Saket Courts Complex, New Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.

  
District & Sessions Judge (South-East)  
Saket Court Complex, New Delhi